

[Print](#)**Defective Case Register from 2025-08-21 to 2025-08-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/25455/2025	BHARAT JALLI	2025-08-21	In Affidavit sole petitioner is swearing on behalf of other petitioner.
2	D-ABLAPL/25501/2025	JYOTIRMAYA SAHOO	2025-08-21	i)Provision of law not correct in cause title.
3	D-WP(C)/33513/2025	SABYASACHI MISHRA	2025-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. paragraphs and sl.no.4 not correct in affidavit of I.A
4	D-WP(C)/33546/2025	MANOJA KUMAR KHUNTIA	2025-08-21	1. Annexure-3 not properly page marked in Index
5	D-ABLAPL/25492/2025	PRAVASH CHANDRA JENA	2025-08-21	Page No.10 not legible.
6	D-WP(C)/33588/2025	ABHISHEK MOHANTY	2025-08-21	1.D.C.Fee of Rs30/- to be paid on the C.T
7	D-WP(C)/33506/2025	DIGAMBARA MISHRA	2025-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the petitioner in cause title not tally with affidavit.2. page nos. 34 43 to 49 and 57 are not neat.
8	D-WP(C)/33572/2025	DILLIP KUMAR MOHAPATRA	2025-08-21	1. Page nos.16 20 22 24 and 26 not neat and legible.
9	D-WP(C)/33550/2025	ASHOK KUMAR SARANGI	2025-08-21	1. Paragraph no. not correctly furnished in the petition
10	D-BLAPL/25561/2025	KARTIK CHANDRA TRIPATHY	2025-08-21	Book mark Index and Index does not tally.Not properly page marked.Annexure-01 not filed.
11	D-WP(C)/33314/2025	SHARMISTHA SAMAL	2025-08-21	1.Page No.12 is not legible.
12	D-CMP/33163/2025	P. V. BALAKRISHNA	2025-08-21	Age of parties not correctly mentioned.
13	D-BLAPL/25365/2025	AKSHAYA KUMAR SAHOO	2025-08-21	1. V. nama not annexed properly. Signature of the petitioner along with attestation by Jail authority not shown in V. nama
14	D-BLAPL/25368/2025	SURESH KUMAR JENA	2025-08-21	1. In cause title it is mentioned as Rayagada GRP Ps as per FIR copy , but in paragraph 1and prayer of the application it is mentioned as Rayagada P.S
15	D-EXP/33634/2025	BIDESH RANJAN BEHERA	2025-08-21	Year of the wp(C) not correctly furnished in top of the Index
16	D-FAO/32951/2025	RIMJHIMBALA PATI	2025-08-21	Period of Delay 77 DAYS 2. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE LERND

				COMMISSIONER NOT FILED BUT I.A FILED FOR TIME
17	D-BLAPL/25373/2025	SURESH KUMAR JENA	2025-08-21	1. In cause title it is mentioned as Rayagada GRP as per FIR copy ,but in paragraph1 of the application and prayer it is mentioned as Rayagada P.S
18	D-MACA/33289/2025	GYANARANAJAN MAHAPATRI	2025-08-21	Period of Delay 13 days 2.w f fund 50/ to be paid 3.date of judgement not correctly furnished in being aggrieved, vernacular certificate not furnished
19	D-RVWPET/33118/2025	SASWAT DAS,A.G.A	2025-08-21	1. Court Fee Rs-12/- payable Rs-6/- paid Rs-6/- to be paid. 2.Legible copy of page no.27 28 30 33 39 40 82 83 85 86 and Anx-2 are to be filed
20	D-MACA/33488/2025	SUBRAT SATPATHY	2025-08-21	statutory deposit not made
21	D-BLAPL/25533/2025	ASIT KUMAR JENA	2025-08-21	i) page no. 12 not legible.
22	D-BLAPL/25539/2025	ASUTOSH TRIPATHY	2025-08-21	i)Age and Address of the petitioner in cause title not tally with Rejection order.ii) L.A.A.W.S. of Rs. 10/ not filed.
23	D-WP(C)/33632/2025	MANOJ KUMAR FOGLA	2025-08-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-RVWPET/33226/2025	ADV	2025-08-21	1.Period of Delay 302 days delay 2. Para no. not correctly furnished in declaration of affidavit
25	D-WP(C)/33445/2025	SUBRAT KUMAR NAYAK	2025-08-21	Paragraph not correctly mentioned in the affidavit.Page 19 and 20 not neat.
26	D-WP(C)/33449/2025	BIKRAM CHANDRA GHADAI	2025-08-21	Paragraph not correctly mentioned in the affidavit and also I.A
27	D-BLAPL/25540/2025	GYANA RANJAN MOHANTY	2025-08-21	i) page nos.4 6 7 8 9 and 10 not neat. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
28	D-WP(C)/33458/2025	SAILABALA JENA	2025-08-21	Page 16 not neat
29	D-BLAPL/25542/2025	SUSHANTA KUMAR JOSHI	2025-08-21	i)Occupation of the deponent,relation with petitioner of the deponent and Authorization of the deponent not furnished in the affidavit.
30	D-RPFAM/33817/2025	PUSPAMITRA MOHAPATRA	2025-08-21	not in proper format
31	D-WP(C)/33461/2025	KAPILA CHARAN NAYAK	2025-08-21	D.fee of Rs.67/- not paid in the v.nama.
32	D-RVWPET/33231/2025	ADV	2025-08-21	1. Period of Delay 302 days delay 2. Para no. not correctly furnished in declaration of affidavit.
33	D-ABLAPL/25415/2025	SRINIBASH SATAPATHY	2025-08-21	Annexure 1 page 8 not legible.
34	D-RVWPET/33234/2025	ADV	2025-08-21	1. Period of Delay 302 days delay 2.Para no. not correctly furnished in declaration of affidavit.
35	D-ABLAPL/25588/2025	SARADA PRASAD DASH	2025-08-21	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama

36	D-WPCRL/25567/2025	JYOTIRMAY GUPTA	2025-08-21	IN PAGE NO.03 THE MONTH OF REGISTRATION OF F.I.R IS WRONG (LINE NO. 06)
37	D-CONTC/33260/2025	ADV	2025-08-21	1. Page no.12 Annexure-2 not exhibited.
38	D-ABLAPL/25481/2025	DEBENDRA NARAYAN PATTANAİK	2025-08-21	1. Synopsis not properly page marked. 2. Date chart page marked as 9 be erased. 3. Paragraphs in the petition not properly serial numbered. 4. Fathers name of the Pet. No. 1 has not been properly typed in the Cause Title. 5. Pet. No.2 not properly identified in the Cause Title. 6. Name of Father of the Deponent not properly mentioned in the Affidavit. 7. Declaration about paragraphs in the Affidavit be rectified after correction of Sl. Nos in the petition.
39	D-WP(C)/33476/2025	BIBHUTI BHUSAN MISHRA	2025-08-21	14-NOT PROPERLY INDEXED. Page 93 to 98 not properly marked and tagged.
40	D-ABLAPL/25489/2025	RABINDRA NATH PRUSTY	2025-08-21	P.S.Case No. Wrongly furnished in the Prayer.
41	D-WA/33328/2025	SOURAV SUMAN BHUYAN	2025-08-21	AU fee Rs 2.25/- to be paid. i) Status not the appellant not correctly furnished. ii) Legible copy of page no. 41 to 43 to be filed.
42	D-ABLAPL/25499/2025	BIDYALOK MOHAPATRA	2025-08-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
43	D-WP(C)/33315/2025	PRANAYA KUMAR MISHRA	2025-08-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
44	D-WA/32939/2025	JAJATI KESHARI KHUNTIA	2025-08-21	1.C.COPY OF IMPUGNED ORDER NOT FILED
45	D-WA/33367/2025	BIMBISAR DASH, A.G.A	2025-08-21	C. copy of impugned order not filed
46	D-RSA/32254/2025	DEBARAJ MOHANTY	2025-08-21	1.The discrepancy in the name of R-1 as per Trial Court be reconciled.2.Vernacular Certificate in I.A not furnished.
47	D-WP(C)/33489/2025	BIBHUTI KESHARI BISWAL	2025-08-21	Page 27 not neat.
48	D-CRLREV/21793/2025	SUBHASIS SAMAL	2025-08-21	3-AUTHENTICATION FEE IS DEFICIENT.
49	D-RSA/32388/2025	AKSHAYA KUMAR SAHOO	2025-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
50	D-WP(C)/33483/2025	PRAFULLA CHANDRA ACHARYA	2025-08-21	14-NOT PROPERLY INDEXED.
51	D-CRLMC/25494/2025	PRAVASH CHANDRA JENA	2025-08-21	C.Copy not filed

52	D-CRLLP/24864/2025	ASHOK KUMAR BEHERA	2025-08-21	Code Wrongly indicated 1-Affidavit not made,2-Date of judgement wrongly furnished in para-1 of appeal memo.
53	D-RSA/32554/2025	RAKESH BEHERA	2025-08-21	This may be regd. as MSA.
54	D-WP(C)/33356/2025	SUDHIR KUMAR MALLICK	2025-08-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs not correctly mentioned in declaration.
55	D-WP(C)/33690/2025	SYED BAKIULLAH	2025-08-21	1.Petition not correctly addressed to Honorable Court 2. Paragraphs not correctly mentioned in I.A
56	D-CRLREV/25292/2025	DEBI PRASAD DAS	2025-08-21	1. Being aggrieved and Ground not mentioned in petition.
57	D-CRLREV/25306/2025	BYOMAKESH TRIPATHY	2025-08-21	1. Put up SR after filing of C. copy Annexure-3
58	D-WP(C)/33846/2025	MANORANJAN PADHI	2025-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/33683/2025	SYED BAKIULLAH	2025-08-21	1.Paragraphs not correctly mentioned in declaration of I.A
60	D-WA/33162/2025	BISWAJIT DAS	2025-08-21	1.AGE OF THE APPELLANTS NOT MENTIONED 2.IN BEING AGGRIEVED PORTION DATE OF JUDGEMENT NOT MENTION3.CERTIFICATE OF GOOD GROUNDS NOT FURNISHED
61	D-BLAPL/25439/2025	SIVA SANKAR CHAINI	2025-08-21	3-AUTHENTICATION FEE IS DEFICIENT.
62	D-WP(C)/33551/2025	JAJATI KESHARI KHUNTIA	2025-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title in I.A
63	D-WP(C)/33676/2025	SYED BAKIULLAH	2025-08-21	1.Petition not correctly addressed to Honorable Court 2. 1.30 II not correctly Presented in petition and I.A
64	D-CMP/33392/2025	AKASH KUMAR PATAJOSHI	2025-08-21	Copy of I.A No-1/2025 not accompanied with the petition.
65	D-MACA/33667/2025	SRINIBAS MOHANTY	2025-08-21	1. Period of Delay 637 days 2. Court Fee Rs. 29,725/ payable , not paid 3.statutory deposit not made
66	D-BLAPL/24982/2025	BISWARANJAN DALAI	2025-08-21	1.FIR copy not filled in Annexure-2 as mentioned in the paragraph 2 of the application
67	D-MACA/33530/2025	RAMESH CHANDRA SAHOO - 1	2025-08-21	statutory deposit not made
68	D-BLAPL/25506/2025	DILIP KUMAR SAHU	2025-08-21	P.S.case no. incorrectly mentioned in Para-1 and 2.
69	D-WP(C)/33552/2025	SHISHIR KUMAR SAMAL	2025-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Writ petition and Annexures-1 2 and 3 not properly page marked in Index as per record.2. Paragraph no. not correctly furnished on declaration.
70	D-WP(C)/33555/2025	PRATIK DASH	2025-08-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-CMP/33672/2025	BUDHIRAM DAS	2025-08-21	1.Petitioners No-7 8(1) 8(2) and 12 not executed the Vakalat.2.Defendant No-6(a) executed the Vakalat. but not yet substituted.3.Annexures No-1 and 3 not legible.4.The discrepancy in the name of Petitioner No-12 and his father be reconciled as per Trial Court.5.In between Pages No-43 and 44 one Page is there to be numbered.
72	D-WP(C)/33538/2025	BIBHUTI KESHARI BISWAL	2025-08-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Dt.29-7-2025 in index not tally with para.7 of petition.2page no.16 not neat.3.signature of the executant in v.nama not tally with cause title.
73	D-WP(C)/33557/2025	SAMEER KUMAR DAS	2025-08-21	1. Age of the deponent on affidavit does not tally with cause title.
74	D-WP(C)/33524/2025	SHYAM KUMAR SINGH	2025-08-21	page nos.84 140 148 and 153 are not neat.
75	D-WP(C)/33559/2025	PITAMBAR PANDA	2025-08-21	1. Annexures-1 to 4 not properly page marked in Index as per record.2. Age of the deponent on affidavit does not tally with cause title.
76	D-ABLAPL/25433/2025	BHABANI SHANKAR RAYAGURU	2025-08-21	Provision of law not correctly mentioned in Assessment slip, Synopsis and Pet. Para 1.
77	D-BLAPL/25362/2025	DEEPAK KUMAR DAS	2025-08-21	1. in Index , page marking not done correctly. 2. Attested Annexure-1 not filled.
78	D-WP(C)/33635/2025	BIBHUTI BHUSAN MISHRA	2025-08-21	1.Age of the Respondent not furnished in the affidavit.2.Hologram of Rs.50 not affixed in V.nama
79	D-CMP/33251/2025	MAHESWAR MOHANTY	2025-08-21	Age of opp.parties not correctly mentioned.
80	D-ABLAPL/25470/2025	PRASANT KUMAR BARIK	2025-08-21	1.Para 2 be redacted omitting the name of Victim and his husband. 2. Synopsis marked as Appendix-II instead of Appendix-I.
81	D-ABLAPL/25568/2025	SUBHRANSU BHUSAN MOHANTY	2025-08-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
82	D-BLAPL/24379/2025	LAGNAJIT PATTNAIK	2025-08-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Page No.10 12 15 and 16 not legible.
83	D-WP(C)/33387/2025	SUNKURU SUDHAKAR RAO	2025-08-21	Paragraph not correctly mentioned in the affidavit.Page 16 not neat

84	D-CRLMA/25319/2025	ADV.	2025-08-21	Put up for SR after filling of Synopsis, date chart and c. copy of impugned order
85	D-WP(C)/33562/2025	DILLIP KUMAR MOHAPATRA	2025-08-21	1. Date of Letter dated 01.12.2004 under Annexure-3 does not tally with index and para-8 of the petition
86	D-WP(C)/33654/2025	KAJAL SAHOO	2025-08-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-CRLMP/25592/2025	BIKRAM CHANDRA GHADEI	2025-08-21	1. Fathers name of the op. no.8 not furnished in cause title. 2. Page nos.20 to 26 not legible. 3. Age of the petitioner and Nomenclature not correctly furnished in V.nama.
88	D-CRLMC/25606/2025	ABHISIDDHANTA SAHOO	2025-08-21	1. Name of the Lower court not correctly furnished in entire petition
89	D-CRLMP/25353/2025	SAMVIT MOHANTY	2025-08-21	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
90	D-WP(C)/33434/2025	MAHENDRA KUMAR SAHOO	2025-08-21	Page 21 not neat.D.Fee of O.S.B.C Rs.50/- not paid in the v.nama
91	D-CRLMC/25432/2025	SIDHESWAR RATH	2025-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
92	D-WP(C)/33566/2025	DILLIP KUMAR MOHAPATRA	2025-08-21	1. Paragraph not correctly furnished in the petition.2.Page nos.9 11 15 19 21 23 and 25 not neat and legible.
93	D-CRLMP/25316/2025	SIDDHANT SARANGI	2025-08-21	1. Father name of the Deponent not correctly furnished in 1st line of affidavit.
94	D-WP(C)/33431/2025	MAHENDRA KUMAR SAHOO	2025-08-21	Page 22 not neat
95	D-CRLMA/25440/2025	DIPTIREKHA NANDA	2025-08-21	This CRLMA does not lie U/S 439 (1) (b) r/w 485 BNSS as mention in petition.
96	D-WP(C)/33582/2025	PRAVASH CHANDRA JENA	2025-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-CRLMC/25487/2025	BIBHU PRASAD MOHANTY	2025-08-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Serial no-3 in the I.A of the affidavit not correctly mentioned.
98	D-WP(C)/33580/2025	DILLIP KUMAR MOHAPATRA	2025-08-21	Annexure -2 not correctly mentioned in para -4
99	D-MATA/33682/2025	SUSHANTA KUMAR JOSHI	2025-08-21	In Affidavit sole petitioner is swearing on behalf of other petitioner.
100	D-BLAPL/25309/2025	SEVATI SOREN	2025-08-21	i) This may be registered as CRLA.
101	D-ABLAPL/25657/2025	BIBHU PRASAD DAS	2025-08-21	Receipt Showing Serv.copy To CBI not Filed.
102	D-WP(C)/33571/2025	DILLIP KUMAR MOHAPATRA	2025-08-21	1. Page nos.10 11 13 15 19 21 23 and 25 not neat and legible

103	D-ABLAPL/25412/2025	LALATENDU SAMANTARAY	2025-08-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
104	D-MACA/33670/2025	PRADEEP KUMAR MISHRA	2025-08-21	Period of Delay 1 day
105	D-CRLA/25425/2025	PUSPAMITRA MOHAPATRA	2025-08-21	In Grounds para No. IX repeated twice.
106	D-ABLAPL/25552/2025	SUSANTA KUMAR BARAL	2025-08-21	P.R. no. mentioned in the petition does not tally with the P.R. copy attached at Annexure-1 .
107	D-WP(C)/33364/2025	NIRANJAN LENKA	2025-08-21	1.Paragraphs not correctly mentioned in declaration.
108	D-ABLAPL/25543/2025	KUMAR PRAJWAL	2025-08-21	1. Petitioner name incorrectly mentioned in Index, Synopsis and Date chart. 2. Page no. 12 not legible.
109	D-WP(C)/33374/2025	MANORANJAN MUDULI	2025-08-21	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C. Rs 96 /- not paid in C.T
110	D-MACA/33376/2025	AMIT KUMAR NATH	2025-08-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 54 days 2. Court Fee Rs 6776/ payable not paid
111	D-ABLAPL/25551/2025	SUSANTA KUMAR BARAL	2025-08-21	1. P.S. case incorrectly mentioned in Synopsis, Para-1 and Prayer of the petition.
112	D-ABLAPL/25441/2025	AJAYA KUMAR MOHARANA	2025-08-21	1. Paragraphs not properly Serial Numbered in the petition. Para 5 mentioned twice. 2. In the Affidavit Declaration about paragraphs not correct.
113	D-CRLMC/25553/2025	SUBHRAJIT SAHOO	2025-08-21	1.C.Copy of F.I.R. and Cognizance to be filed.
114	D-WP(C)/33535/2025	SUNIL KUMAR PANDA	2025-08-21	C.COPY OF OR.DTD. 18-2-2025 TO BE FILED
115	D-CMP/33620/2025	NIRANJAN PRASAD PATRA	2025-08-21	D.A.Fee of Rs.04/- Not Paid.
116	D-CRLMC/25556/2025	SAMARENDRA BAHADUR	2025-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
117	D-CMP/33638/2025	DILLIP KUMAR SAHU	2025-08-21	1.D.A.fee of Rs.02/- not Paid.2.Index be properly Page Marked.
118	D-WP(C)/33525/2025	BIAJAY KUMAR BEHERA	2025-08-21	page no.15 not neat
119	D-WP(C)/33519/2025	MANMAYA KUMAR DASH	2025-08-21	1. page no.13 and annexs. 1 and 2 not neat.2.page no.69 and 71 not mentioned as per index.
120	D-CONTC/33674/2025	ADV.	2025-08-21	Put up for SR after filling of copy of impugned order.
121	D-BLAPL/25482/2025	LAMBODOR ACHARI	2025-08-21	14-NOT PROPERLY INDEXED.

122	D- CONTC/33416/2025	ADV.	2025-08- 21	1. REFERENCE CERTIFICATE NOT FURNISHED 2.COPY OF ORDERS IN W.P(C). NO.2989/2023 DATED 13.05.2025 BE FILED. THEN PUT UP FOR SR
123	D- BLAPL/25486/2025	SUCHIT KUMAR NAYAK	2025-08- 21	Page no. 28 not legible
124	D-WP(C)/33514/2025	KHIROD CHANDRA MAJHI	2025-08- 21	Sl. nos. of paragraphs not correct in declaration of affidavit.
125	D-WP(C)/33516/2025	PANCHANAN SAHOO	2025-08- 21	Dtd. 29-11-2008 in annex.3 not tally with index.
126	D- CRLMC/25609/2025	AJAY KUMAR TRIPATHY	2025-08- 21	14-NOT PROPERLY INDEXED. Synopsis and date chart not filed.This case may be registered as CRLMP.
127	D- BLAPL/25420/2025	KASHINATH PATTANAIK	2025-08- 21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1 Put up for S.R there after
128	D-WP(C)/30771/2025	KRISHNA CHANDRA SAHU	2025-08- 21	1.PAGE NO.12 NOT NEAT and COMPLETE ADDRESS OF OP. NO.2 NOT MENTIONED IN THE CAUSE TITLE
129	D-CRLA/25078/2025	SOUGAT DASH	2025-08- 21	Put up for S.R. after redacting the name of informant from the petition
130	D- CRLMC/25075/2025	PRAVAT KUMAR MUDULI	2025-08- 21	1. This case related to sexual offence the details Address of informant deleted from the cause title as per the standing order 3/ 2024 and put up for SR thereafter
131	D- ABLAPL/25468/2025	BHARAT BHUSAN ROUTRAY	2025-08- 21	Year of PS case wrongly mentioned in Para 1 and Prayer of the petition.
132	D-WP(C)/33296/2025	ASHOK KUMAR DAS	2025-08- 21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	D-WP(C)/33350/2025	SATYA SMRUTI MOHANTY	2025-08- 21	Anx- nos.2 8 and 13 not neat and legible.
134	D- CRLMC/25536/2025	SWARUP RANJAN SINGHSAMANT	2025-08- 21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page nos. 35 to 38 are not neat and sl.nos. of paragraphs in declaration of affidavit I.A . not correct.
135	D-WA/32956/2025	KALI PRASANNA MISHRA	2025-08- 21	PAGE NO.19 NOT LEGIBLE
136	D-WP(C)/33385/2025	NIRANJAN PANDA	2025-08- 21	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date chart not furnished.2.D.C.fee of Rs.12/- to be paid in

				cause title
137	D-WP(C)/33574/2025	DILLIP KUMAR MOHAPATRA	2025-08-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 13 15 19 21 23 and 25 not neat and legible.
138	D-ABLAPL/25503/2025	ALOK KUMAR MOHAPATRA	2025-08-21	i)Annexure no. not correctly mentioned in page 15.ii) H.C.B.A.M.W.S.of Rs. 50/ not paid.
139	D-WA/33648/2025	SAROJ KUMAR JEE, A.G.A	2025-08-21	Code not correct
140	D-ABLAPL/25462/2025	SASHIBHUSAN DAS	2025-08-21	1. Date of PS case wrongly mentioned as 25.1.25 instead of 23.1.25 in Subject matter of Cause Title, Para 1 and prayer. 2. Declaration about paragraphs in the Affidavit is not correct. 3. Document Annexed as Annexure 6 is not correct. 4. Title of the Petitioner is not correctly mentioned in the Vakalatanama.
141	D-WP(C)/33494/2025	LAXMIDHR DASH	2025-08-21	1.Not properly page marked.2.Petitioner no.5 not signature in V.Nama.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 21-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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